

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI**

ORDER

In view of postings/transfers in the Delhi Higher Judicial Service dt. 16.08.2024 and 21.08.2024 by Hon'ble High Court of Delhi, New Delhi, to do the urgent miscellaneous work of any of the following courts of East District, if Presiding Officer thereof happens to be on leave or is not available due to any reason, following arrangements of link Judicial Officers is made with immediate effect:

Sl. No.	Name of the Courts	Name of 1 st Link Officer	Name of 2 nd Link Officer
1	Sh. Ramesh Kumar-II, ASJ-01(POCSO)	Sh. Rakesh Kumar Rampuri ASJ (SC-POCSO)	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)
2	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)	Sh. Ramesh Kumar-II, ASJ-01(POCSO)	Sh. Rakesh Kumar Rampuri ASJ (SC-POCSO)
3	Sh. Sushant Changotra, ASJ-FTC	Ms. Snigdha Sarvaria, ASJ,FTSC,RC	Sh. Sandeep Gupta, ASJ (SC-RC)-01
4	Sh. Alok Shukla, ASJ-02 (NDPS)	Sh. Akash Jain, ASJ-04	Sh. Subhash Kumar Mishra, ASJ-03
5	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Sh. Sandeep Gupta, ASJ (SC-RC)-1	Ms. Swati Katiyar, ASJ-07 (SFTC)
6	Sh. Sandeep Gupta, ASJ (SC-RC)-1	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Ms. Snigdha Sarvaria ASJ (FTSC) (RC)
7	Sh. Akash Jain, ASJ-04	Sh. Sushant Changotra, ASJ-FTC	Ms. Swati Katiyar, ASJ-07 (SFTC)
8	Ms. Swati Katiyar, ASJ-07 (SFTC)	Sh. Alok Shukla, ASJ-02 (NDPS)	Sh. Ashish Rastogi, ASJ-05(Electricity)
9	Sh. Subhash Kumar Mishra, ASJ-03	Ms. Swati Katiyar, ASJ-07 (SFTC)	Sh. Alok Shukla, ASJ-02 (NDPS)
10	Sh. Rakesh Kumar Rampuri ASJ (SC-POCSO)	Ms. Colette Rashmi Kujur ASJ-06 (POCSO)	Sh. Ramesh Kumar-II, ASJ-01(POCSO)
11	Sh. Ashish Rastogi ASJ-05, Electricity	Sh. Subhash Kumar Mishra ASJ-03	Sh. Akash Jain, ASJ-04
12	Ms. Snigdha Sarvaria ASJ (FTSC) (RC)	Sh. Sandeep Gupta, ASJ (SC-RC)-1	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02

Note: In Case, any ASJ/Link officers mentioned are not available then the Senior most ASJ available will look after the miscellaneous work.



(SHAIL JAIN)

Principal District & Sessions Judge
East District
Karkardooma Courts Delhi

No. 7977-8007 /Judl./East/KKD/2024/Delhi

Date 27 AUG 2024

Copy forwarded for information to:

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi
- 2 The Principal District & Sessions Judge (Hqs) Tis Hazari Courts, Delhi

web site
the

3. PS/Reader of Principal District & Sessions Judge, East District, Karkardooma Court, Delhi
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi
6. The Hon'ble Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi
9. In-Charge, Lock-UP, Karkardooma Courts, Delhi
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
11. File Concerned.

~~27/08/24~~
(SHAIL JAIN)

Principal District & Sessions Judge
East District
Karkardooma Courts Delhi